

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

STARRED QUESTION NO:363

ANSWERED ON:29.08.2011

MARINE ACCIDENTS

Ju Dev Shri Dilip Singh;Viswanathan Shri P.

Will the Minister of SHIPPING be pleased to state:

- (a) the number of merchant ships registered in the country which met with accidents during the last three years;
- (b) the details of the loss of lives and property alongwith the details of damage to marine species/habitats:
- (c) the number of merchant ships of the Shipping Corporation of India affected in these accidents:
- (d) the action taken by the Government in this regard specially with regard to preventing such accidents /collisions and also for protecting the marine environment; and
- (e) whether the Government has sought any damage charges from the owners of these ships; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G. K.VASAN)

(a) to (f): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO 363 TO BE ANSWERED ON 29TH AUGUST, 2011 RAISED BY SHRI DILIP SINGH JU DEV AND SHRI P. VISWANATHAN

(a): Number of merchant ships registered in India which met with accidents during the last three years;

Years Accidents

2008 20

2009 14

2010 14

Total 48

(b): The details of the loss of life during the last three years is given below:

Years Loss of Life on Merchant Ships

2008 10

2009 5

2010 4

Total 19

Damage of Rs. 13.92 crore has been assessed in a recent case of collision of an Indian ship with a jetty at Kolkata. However, substantial damage to Marine species/habitat or public property due to other accidents on Indian Merchant Ships has not been reported.

(c): 11 Ships (upto to 2010).

(d): All accidents falling within the meaning of casualty are investigated under the provisions of section 359 of MS Act, 1958, as amended. Subsequently, DG Shipping issues Marine Casualty Circulars, highlighting the causes of accidents and lessons learnt. Till date 71 such circulars have been issued. Based on 'lessons learnt', the training curriculum of the seafarers is under continual amendment. Also stringent Flag State Inspections (FSI) are being undertaken to ensure compliance of all International & National Safety and environment protection requirements. An Emergency Towage Vessel manned by specialized crew has been positioned from this year on the West Coast of India for tackling Marine Emergencies during the monsoons.

(e): No, Madam.

(f): Does not arise.